

(c) Confiscated consumer goods are being sold by Cooperative Societies and Super Bazars who received their supplies of such goods from the National Cooperative Consumer Federation or its constituent units.

(d) As at (b) above.

**Impact of fall in value of Dollar on India's Exports**

4301. **SHRI P. M. MEHTA**: Will the Minister of COMMERCE be pleased to state:

(a) whether fall in the value of dollar has effected Indian exports;

(b) if so, to what extent;

(c) whether Indian exporters of jute goods are getting prined out of the U.S. market; and

(d) if so, what steps have been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (d). In the absence of trade data of India's exports to the U.S. during the current period of 1973 and the international monetary situation still remaining fluid, it is not possible to say precisely about the effect of dollar devaluation of our exports to U.S.A. However, in view of the appreciation of the Indian rupee in relation to the U.S. dollar (which is likely to make Indian products in the U.S. market a little more expensive than before), some slowing-down in the tempo of our exports to the U.S.A. is possible.

With a view to improve the competitive position of Indian Jute goods in the U.S. and other markets, the export duty on primary carpet backing has been reduced from Rs. 300 per tonne to Rs. 200 per tonne and that on secondary carpet backing from Rs. 700 to Rs. 300 per tonne w.e.f. 12th June, 1973.

**Delayed Flights due to False Alarm about Planting of a Bomb in an Aircraft at Palam Airport on 30th July, 1973**

4302. **SHRI R. V. SWAMINATHAN**:  
**SHRI P. A. SAMINATHAN**:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether false alarm about the planting of a bomb in an aircraft delayed flights at Palam Airport on 30th July, 1973;

(b) whether in view of this. Government are considering tightening of the security measures at all the international airports;

(c) if so, what kind of security arrangements have been made; and

(d) whether any detectives are also being posted at these airports?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. The International Airports Authority of India received an anonymous bomb-threat on the telephone on 30th July, 1973. However, no Indian Airlines flight out of Delhi were delayed on this account.

(b) and (c). Steps have already been taken to streamline the security arrangements at the four international airports. It has also been decided to induct the Central Industrial Security Force at the international airports to replace the Chowkidhari system. This Force is already in position at Delhi with effect from 10th August, 1973.

(d) This is not considered necessary.

**Investment made by Institutional, Financial Institutions in Development of Industries in Mysore**

4303. **SHRI T. V. CHANDRASEKHARAPPA VEERABASAPPA**: Will the Minister of FINANCE be pleased to state:

(a) The investment made by institutional financial institutions like I.F.C., I.C.I.C.C., I D B; in development

of industries in Mysore State as compared in Maharashtra, Gujarat and Andhra Pradesh; and

(b) the extent of finance released to meet the scarcity conditions from 1971-72 to 1973-74 in Mysore as compared to Maharashtra, Gujarat and Andhra Pradesh?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):**

(a) and (b) The all-India term financing institutions like the Industrial Finance Corporation of India, the Industrial Credit and Investment Corporation of India Limited and the Industrial Development Bank of India give financial assistance to the in-

dustrial concerns and industrial co-operative, located in different States for setting up of new industrial concerns and for expansion/modernisation of existing industrial concerns including industrial cooperatives. They do not render assistance to the States to meet the scarcity conditions.

The total financial assistance sanctioned and disbursed by the Industrial Finance Corporation of India (IFC), the Industrial Credit and Investment Corporation of India Limited (ICICI) and the Industrial Development Bank of India (IDBI) to the industrial concerns located in the States of Mysore, Maharashtra, Gujarat and Andhra Pradesh is as under:—

(Rupees in lakhs)

*Financial assistance by*

Name of the State	IFC (as on 30-6-73)		IC ICI as on(31-3-73)		IEBI (as on 30-6-73)	
	Sanctioned	Disbursed	Sanctioned	Disbursed	Sanctioned	Disbursed
Mysore	2949.96	2265.54	2231.00	1516.00	4769.00	2800.00
Maharashtra	9937.42	8052.96	14177.00/	10612.00	19808.00/	16671.00
Gujarat	3133.74	2562.81	4622.00	3508.00	7929.00	5819.00
Andhra Pradesh	2889.68	2547.80	1485.00	1043.00	3196.00	2987.00

#### Flights of Air India to Moscow

4304 **SHRI HARI KISHORE SINGH:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air India has abandoned its plans to increase its flights to Moscow to three times a week; and

(b) if so, the reasons therefor?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) and (b). Air India has no plans to increase its flights to Moscow as it is felt that the traffic capacity offered is sufficient to meet the present requirement.

#### Effect of Revaluation of German Currency on Indo-German Trade

4305. **SHRI HARI KISHORE SINGH:** Will the Minister of COMMERCE be pleased to state:

(a) whether the recent revaluation of West Germany currency by 5.5 per cent has adversely affected the Indo-German trade; and

(b) if so, the steps taken by Government to meet the situation?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a). No, Sir.

(b) Does not arise.